

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.V.KUNHIKRISHNAN

FRIDAY, THE 15TH DAY OF MAY 2020 / 25TH VAISAKHA, 1942

BA NO.1538 OF 2020

(Crime number not known to the petitioner apprehending arrest from
Nedupuzha Police Station in Thrissur District.)

PETITIONERS/Petitioners:-

1. P.J.George, aged 67 years,
S/o.late Joseph, House No.10/173-A,
Pudussery House, Chirangara,
Koratty East P.O, Thrissur District.
2. Sheela George, aged 54 years,
W/o.P.J.George, House No.10/173-A,
Pudussery House, Chirangara,
Koratty East P.O, Thrissur District.
3. Nisha George, aged 36 years,
D/o.P.J.George, House No.10/173-A,
Pudussery House, Chirangara,
Koratty East P.O, Thrissur District.

By Adv. Sri. Nireesh Mathew

Respondents/Complainant:

1. State of Kerala rep. by the Public Prosecutor,
High Court of Kerala, Ernakulam
2. The Station House Officer,
Nedupuzha Police Station,
Thrissur District.

By P.P. Sri.B.JAYASURYA (SR) & C.K.PRASAD

THIS BAIL APPLICATION HAVING BEEN FINALLY HEARD ON 15.05.2020,
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

P.V.KUNHIKRISHNAN, J

B.A.No.1538 of 2020

Dated this the 15th day of May, 2020

O R D E R

The learned counsel for the petitioner submitted that he wants to withdraw the bail application. Therefore, this bail application is dismissed as withdrawn.

P.V.KUNHIKRISHNAN,

JUDGE

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